

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. 504 of 97
(O.A. 537 of 97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Biswapati Jana

- v e r s u s -

Union of India & Ors.

For the applicant : Mr. G. Saphui, counsel.

For the respondents : Mr. B. Mukherjee, counsel.

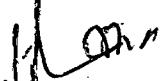
Heard on 18.3.98



Order on 18.3.98



I have heard Mr. Saphui, Id. counsel for the applicant over an application for addition of party viz. Sri Asis Kumar Das, E.D.B.M.P. Kachuberia Branch Post Office, Dist. South 24 Parganas as respondent No.6. The application is allowed and the applicant is directed to file an amended application incorporating the correction with a copy to all other respondents. Mr. Mukherjee, Id. counsel for the respondents is present. Therefore, M.A. is disposed of. The respondents are also directed to file reply within six weeks.


(D. Purkayastha)
Member (J)